

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 08.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/1002/2018

PETITION NUMBER :

NAME OF THE PETITIONER(S) : ROTOR SPORTS & HOBBY PVT.LTD.

NAME OF THE RESPONDENT(S) : ROC, CHENNAI

UNDER SECTION : 252

| S.No.                  | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|------------------------|-------------------|-------------|-----------|
| REPRESENTATION BY WHOM |                   |             |           |

|    |             |                  |           |
|----|-------------|------------------|-----------|
| B. | SARATH BABU | For Roc, Chennai | B. Sartha |
|----|-------------|------------------|-----------|

ORDER

Matter is called. There is no representation on behalf of the Petitioner. Counsel for the RoC present and prayed for time to file report. At request, time is enlarged. Put up on 10.09.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk